

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-123/2003/1876/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mallika Dutta,  
Member, MACT,  
Kamrup, Amingaon.

Dated Guwahati the <sup>9<sup>th</sup></sup> March, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/K-A/79/2023 dtd. 04.03.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.03.2023**, as prayed for. The District and Sessions Judge, Kamrup, Amingaon would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-123/2003/1877-1878/dated 9.3.23**

Copy to.

1. The District and Sessions Judge, Kamrup, Amingaon .
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
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